

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4272**  
ANSWERED ON 26/03/2025

**CHALLENGES OF LAND ACQUISITION FOR NUCLEAR POWER PROJECTS**

4272. DR. PRASHANT YADAORAO PADOLE  
DR. KALYAN VAJJINATHRAO KALE

Will the PRIME MINISTER be pleased to state:-

(a) the steps taken/being taken by the Government to address the challenges in land acquisition for nuclear reactor projects along with the measures planned to ensure fair and adequate compensation to landowners in the future;

(b) the Government's strategy to overcome obstacles in ensuring a consistent and reliable supply of components from domestic industries for atomic energy projects;

(c) the measures being implemented by the Government to promote adequate production and supply of domestic components for atomic energy projects while minimising environmental impact and adhering to sustainability goals; and

(d) the details of the number of sites explored by the Government as part of its three stage nuclear power programme to utilise thorium-based reactors?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS  
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) The Government works closely with state governments to expedite land acquisition for nuclear power projects. The Government also provides funds for the Resettlement and Rehabilitation (R&R) packages awarded by the states for the Project Affected Persons (PAPs) and works with the state governments in their implementation.

(b) & (c) The Government in 2017 had accorded administrative approval and financial sanction for ten indigenous Pressurised Heavy Water Reactors (PHWR) of 700 MW each in 'fleet mode'. The fleet mode implementation would provide the industry continuity of business and provide orders over a period of time, ensuring their reliable and timely deliveries. The future

plans for expansion and possible requirements are also shared with the industry to enable them plan augmentation of their capacities in terms of infrastructure and human resources. Further indigenous development of specific equipment is encouraged by awarding development orders on domestic industries.

(d) The process of identification of potential sites for locating future nuclear power plants is an ongoing activity, carried out by the Standing Site Selection Committee (SSSC) of the Department of Atomic Energy.

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